
Dinesh Adhikari And Others Vs State Of Sikkim And Others

Writ Petition (C) No. 23 Of 2020

Court: Sikkim High Court

Date of Decision: April 5, 2023

Hon'ble Judges: Meenakshi Madan Rai, J

Bench: Single Bench

Advocate: A. Moulik, K. D. Bhutia, Ranjit Prasad, S. K. Chettri, Zigmee Bhutia, Bhusan Nepal, B. C. Tamang, Thinlay Dorjee Bhutia

Final Decision: Disposed Of

Judgement

Meenakshi Madan Rai, J

Heard.

I.A. No. 04 of 2023 is an application filed by the Petitioners seeking to withdraw the Petition on grounds that the concerns of the Petitioners are likely

to be addressed by the State Government.

The Respondents do not object to the Petition for withdrawal.

Considered, in view of the above submissions I.A. is allowed and disposed of.

WP(C) No.23 of 2020 stands disposed of as withdrawn.

Pending applications, if any, also stand disposed of.